

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.12.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1021 of 2021	Archit Gupta Vs. Terratech Chemicals (I) Pvt. Ltd. & Anr.	Sonali Jain	
2.	Comp. App. (AT) (Ins) No. 1023 of 2021 (With Defects)	Mritunjay Kumar Vs. Propertree Real Estate Solutions Pvt. Ltd. & Anr.	Abhishek Anand	

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By order of Hon'ble Chairperson
-sd/-
Registrar